

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 52(ND)14

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Shiv Pratap Gurjar & Ar. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s)	: Mr. Abhijit Sinha, Ms. Shifa Nagar and Mr. Aditya Shukla, Advocates
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For the Respondent (s)	: Mr. Shailesh Suman, Advocate, Ms. Sonal Nagpal for R-1 to R-5.
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ORDER

Ld. Counsel for the Petitioner has addressed the grievances raised in the petition in brief. A request for adjournment is being made by the Ld. Counsel for the Respondent to rebut the same.

The order sheet also reflects that the directions of this Bench to file written submissions have not been complied with by either side, last opportunity is given to the parties to comply with the same.

To come up on 18th January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)